

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-210**  
IB-2036/ND/2019

**IN THE MATTER OF:**

M/s Micra Clouds Services Pvt Ltd

**Vs.**

M/s Masters India Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 05.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

: Mr. Abhay Mani Tirpathi, Advocate.

:

**ORDER**

Mr. Abhay Mani appeared on behalf of the applicant and submitted that he has already file the affidavit of service and even the respondent's counsel informed him regarding the receiving of the copy of the petition, however, none appeared on behalf of respondent.

Considering the submissions last opportunity is being given to the respondent to appear and file reply if any, within one week from today. **List on 13.10.2020.**

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**(K.K. VOHRA)**  
**MEMBER (T)**

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**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**